

In the National Company Law Tribunal, Jaipur

Item No. 228
CP No. 96/ND/2017
TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s Dinesh Kumar Jalan & Ors.Applicant/Petitioners

VS.

M/s Prestige City Developers Pvt. Ltd. Respondent

Order delivered on 11.10.2019


Coram: MS. INA MALHOTRA, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : Sandeep Taneja, Adv.

ORDER

List along with connected matter i.e. CP No. 397(ND)/2017, TA No.
43/2018 on 21.11.2019.


(RAGHU NAYYAR)
TECHNICAL MEMBER


(INA MALHOTRA)
JUDICIAL MEMBER